

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 77/252/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017**

Name of the Company: Dr. Rajeshkumar H Acharya POA of
Dr. Bela M Talwar
(Panetar Hotels & Resorts Pvt. Ltd)
V/s.
Registrar of Companies, Gujarat.

Section of the Companies Act: Section 252 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

2.

ORDER

None present for Appellant. None present for ROC.

Appellant is directed to issue notice on ROC and shall file proof of service.

List the matter on 19.12.2017.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 4th day of December, 2017.